

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 5798 OF 2002

C.S. MANI(DEAD) BY LR.

Appellant (s)

VERSUS

B. CHINNASAMY NAIDU(DEAD)THROUGH LRS.

Respondent(s)

(With appln(s) for c/delay in filing appl. for bringing LRs on record,bringing on record the lrs. of deceased respondent and office report )

Date: 17/08/2010

This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE H.L.GOKHALE

For Appellant(s)

Mr. P. Vishwanath Shetty, Sr. Adv.  
Mr. V. Ramasubramanian, Adv.  
Mr. V. Balachandran,Adv.

For Respondent(s)

Mr. K.S. Ramamurthy, Sr. Adv.  
Mr. A.T.M. Sampath,Adv.

UPON hearing counsel the Court made the following  
O R D E R

The application to bring on record the  
LRs of deceased respondent allowed. Delay  
condoned. The LRs have already entered  
appearance through counsel and they are also  
heard. Judgment reserved.

(Vinod Kumar)  
Sr. P.A.

(M.S. Negi)  
Court Master